

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2011

Dated: 17th November, 2011

Torrent Energy Limited

.... Appellant (s)

Versus

Dakshin Gujarat Vij Company Limited & Ors.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on

09.12.2011.

COURT MASTER